

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 10 OF 2016 &
IA NO. 15 OF 2016**

Dated: 26th July, 2016

In the matter of :

**The Chairman,
Himachal Pradesh State Electricity Board Ltd.
Versus
Central Electricity Regulatory Commission &Anr.**

....Appellant(s)

....Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **19.09.2016.**

COURT MASTER